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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUN	AL, CHENNAI HELD ON 07/11/2017 A	T 10.30 AM
PRESENT: SHRI K. ANANTHA	A PADMANABHA SWAMY, MEMBER	-JUDICIAL
APPLICATION NUMBER	•	
PETITION NUMBER	: CP/6/2016	
NAME OF THE PETITIONER(S)	: MARG LTD +3	
NAME OF THE RESPONDENT(S)	: KARAIKAL PORT PVT LTD + 8	
UNDER SECTION	: 241/242 OF COMPANIES ACT 2016	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
S. INDUMATHIRAVI 3 N. SHARMILA 2. RAJENDRAN RAGHAVAN 3. Shona Malin 4. NIJAY KOMAR V.J. ARVL RAJ 5. J. DEV ESALWAAR Tos Ms. Shivakumar L	Coursel for Rehamin Coursel for Rehibinion Coursel for Rehibinion Coursel for Reviewal	sharaflale port J. Af

ORDER

Counsel representing both the parties are present. Counsel for respondents stated that the parties had meetings in relation to the talks for settling the matter and today also there is a possibility of a meeting where the parties are continuing their discussions regarding the settlement in this matter along with two other connected matters, CA 7/2016 and TCP/174/2016. Counsel for petitioner prayed time to make submissions regarding the settlement. Considering the submissions of both the counsel, time is enlarged at their request for making submissions regarding the final outcome of the same. Put up on 21.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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